

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal no.5 of 2013 &
IA No. 17 of 2013

Dated : 7th January, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Andhra Pradesh Ferro Alloys Producers
Association Ltd. & Ors. ...Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission
& Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr.Shridhar Prabhu
Mr. Lokesh R. Yadav

Counsel for the Respondent (s) :

ORDER

Admit. Issue Notice to all the Respondents. Registry is also directed to issue notice. Dasti service is permitted.

ORDER in IA no. 17 of 2013 – For stay)

The Learned Counsel for the Appellant requests for early hearing in the IA No. 17 of 2013 for stay. The Learned Counsel for the Appellant further undertakes to serve notice to the Respondents Counsel today itself. So, post the IA no.17 of 2013 for hearing on 8.1.2013 at Chennai Circuit Bench.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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